In The Central Administrative Tribunal Jaipur Bench, Jaipur

Fakir Dutt Joshi Versus Ramesh Tripathi

Date of Order

a helpert of March March

Orders

25-01-96

CP No.140/95 in OA No. 292/89

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Mr. K. Kamal Singh, Counsel for the petitioner
Mr. Manish Bhandari, Counsel for the respondents

Heard Mr. K.Kmal Singh and Mr. Manish Bhandari.

The respondent in their reply have furnished a copy of the communication to the applicant by which they had rejected the applicant's representation by a speaking order. Thus, we are satisfied that the order of the Tribunal dated 6-9-94 has been substantially complied with by the respondents.

The C.P. does not survive and the same is dismissed. The notices issued are discharged.

(Rattan Prakash)

Member (J)

(N.K.Verma Member (A)

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Central Administration Tribunal

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